2 ADMLS-Admirality Suits. 11 3 AHO-Appeal Against High Court Order. 29 4 Application Us 34 of the Act involving International Commercial Arbitration 1 5 ARBA-Appeals under Indian Arbitration Act. 61 6 ARBP-Petitions under Indian Arbitration Act. 61 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 4969 9 CEREF-Reference under Central Excise Act. 4 10 CMPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 11 16 CONTAC-Appeals against orders in Cri.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt 9743 18 Contempt Petition in Berhampur Bench 26 20 Contempt Petition in Cuttack Bench 40	PENDENCY REPORT AS ON 06-09-2022				
1 ABLAPL- Anticipatory Bail 3526 2 ADMLS-Admirality Suits. 11 3 AHO-Appeal Against High Court Order. 29 4 Application Us 34 of the Act involving International Commercial Arbitration International Commercial Arbitration Act. 227 6 ARBA-Appeals under Indian Arbitration Act. 61 7 AS-Admirality Suit. 11 8 BLAPL-Bail Application. 4969 9 CEREF-Reference under Central Excise Act. 4969 9 CEREF-Reference under Central Excise Act. 4960 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Applications. 2905 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 25 15 CONTAC-Appeals against orders in Civil Contempt 11 16 CONTAR-Appeals against orders in Civil Contempt 11 17 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 22 19 Contempt Petition in Berhampur Bench 269 20 Contempt Petition in Sambalpur Bench 269 21 Contempt Petition in Sambalpur Bench 404 22 CONTR-Proceeding relating to Criminal Contempt 150 23 COPET-Orginal Petition (Companies Act.) 128 24 CRA-Criminal Appeals 100 25 CRLA-Appeal against Judgement/Sentence. 10546 26 CRLIP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 779 28 CRLMC-Criminal Revision 293 30 CRLREV-Criminal Revision 233 31 CRP-C-Original Trial. 11 32 CRMC-Criminal Revision 233 33 CRP-Revision Petition. 210 34 CREV-Criminal Revision 233 35 CS(OS)-Civil suits. 11 36 CUSREF-Reference under Customs Act. 11 37 CVA-Civil Appeals 33 38 CVREV-Criminal Revision 233 39 CVREV-Criminal Revision 242 40 CRED-Criminal Revision 233 41 EC-Execution Case. 24 42 ELA-Appeals from Judgement in Election Pet. 14 43 ELPET-Election Petitions. 26 44 EKFA-Execution First Appeal. 3	SI No.	Case Type	Total		
2 ADMLS-Admirality Suits. 3 AHO-Appeal Against High Court Order. 4 Application Us 34 of the Act involving International Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 6 ARBP-Petitions under Indian Arbitration Act. 6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 200 14 COA-PL-Appl. in pending Proceeding(Comp. Act.) 2 CONTAC-Appeals against orders in Civil Contempt 11 CONTAC-Appeals against orders in Cri.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 20 Contempt Petition in Berhampur Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 1001 26 CRLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLM-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 30 CRLEV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Revision. 33 CRP-Revision Petition. 34 CRREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Criminal Revision. 39 CVRVW-Civil Revision. 31 CRLTR-Original Trial. 32 CRREV-Criminal Revision. 33 CVR-Criminal Revision. 34 CREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Criminal Revision. 39 CVRVW-Civil Revision. 30 CRLEV-Criminal Revision. 31 CLERES-Confirmation under Sec.336 Cr.P.C. 31 ELA-Appeals from Judgement in Election Pet. 34 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.			3526		
3 AHO-Appeal Against High Court Order. 4 Application Us 34 of the Act involving International Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 6 ARBP-Petitions under Indian Arbitration Act. 6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 10 CMAPL-Miscellaneous Applications. 11 CMPAT-Company Act. 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 15 CONTAC-Appeals against orders in Civil Contempt 16 CONTAR-Appeals against orders in Civil Contempt 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 19 Contempt Petition in Berhampur Bench 20 Contempt Petition in Cuttack Bench 21 Contempt Petition in Cuttack Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 31 CRLMA-Other Miscellaneous Application. 32 CRLMP-Criminal Revision. 33 CRLTR-Original Trial. 34 CRLTR-Original Trial. 35 CRLMP-Criminal Revision. 36 CRLRP-Criminal Revision. 37 CYA-Civil Appeals 38 CYREV-Criminal Revision. 39 CYREV-Criminal Revision. 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 31 CRLTR-Original Revision. 32 CYRVV-Civil Revision. 33 CYR-Revision Petition. 34 CREV-Criminal Revision. 35 CYCONTR-Reference under Customs Act. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CYREV-Civil Revision. 39 CYRVV-Civil Revision. 30 CRLREV-Criminal Revision. 31 CLTR-Original Trial. 31 CLTR-Original Trial. 32 CRMC-Criminal Revision. 33 CR-Revision Petition. 34 CREV-Criminal Revision. 35 CYCON-Civil Appeals 36 CYREV-Civil Revision. 37 CYA-Civil Appeals 38 CYREV-Civil Revision. 39 CYRVV-Civil Revision. 30 CRLREV-Criminal Revision. 31 CYA-Civil Appeals 32 CYREV-Civil Revision. 34 CREV-Civil Revision. 35 CYRVV-Civil Revision. 36 CYRVV-Civil Revision.	2		11		
4 Application Us 34 of the Act involving International Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 10 CMAPL-Miscellaneous Applications. 11 CMPAT-Company Act. 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 20 COA-Appeals against judgement in Comp.Pet. 20 CONTAC-Appeals against orders in Civil Contempt 11 CONTC-Cotempt of Court Cases (Civil contempt) 12 CONTAC-Appeals against orders in Cri-Cont.mater 13 COA-Appeals against orders in Cri-Cont.mater 14 CONTC-Cotempt of Court Cases (Civil contempt) 15 CONTAC-Appeals against orders in Cri-Cont.mater 16 CONTAR-Appeals against orders in Cri-Cont.mater 17 CONTC-Cotempt Petition in Brubanaeswar Bench 20 Contempt Petition in Bubuaneswar Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 150 26 CRLP-Appla against Judgement/Sentence. 27 CRLA-Appeal against Judgement/Sentence. 28 CRLP-Criminal Appeals 1001 29 CRLA-Appeal against Judgement/Sentence. 10546 20 CRLP-Appl.for leave to appeal US 378 Cr.P.C. 9153 30 CRLREV-Criminal Miscellaneous Application. 779 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 1 CRLTR-Original Trial. 1 CRLTR-Original Revision. 31 CRLTR-Original Revision. 32 CRMC-Criminal Revision. 33 CRP-Revision Petition. 34 CREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Review. 39 OVRVW-Civil Review. 30 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 44 ELF-Election Petitions. 44 ELF-Election Petitions.			29		
Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 20 CONTAC-Appeals against orders in Civil Contempt 14 CONTAC-Appeals against orders in Civil Contempt 15 CONTAC-Appeals against orders in Cri.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 20 Contempt Petition in Bubbaneswar Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.nor leave to appeal US 378 Cr.P.C. 10546 27 CRLMA-Other Miscellaneous Application. 779 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 10 CRLREV-Criminal Revision. 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 12 CRMC-Criminal Revision. 33 CRP-Revision Petition. 34 CREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 17 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Revision. 31 ELET-Election Petitions. 44 ELA-Appeals from Judgement in Election Pet. 44 ELA-Appeals from Judgement in Election Pet. 45 ELA-Appeals from Judgement in Election Pet. 46 EXFA-Execution First Appeal.			1		
6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 40 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 CONTAC-Appeals against orders in Civil Contempt 11 CONTAC-Appeals against orders in Civil Contempt 11 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 20 Contempt Petition in Berhampur Bench 21 Contempt Petition in Sembalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 77 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Revision. 33 CRP-Revision Petition. 34 CRREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 31 ELA-Appeals from Judgement in Election Pet. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.		1 ''			
6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 40 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 CONTAC-Appeals against orders in Civil Contempt 11 CONTAC-Appeals against orders in Civil Contempt 11 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 20 Contempt Petition in Berhampur Bench 21 Contempt Petition in Sembalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 77 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Revision. 33 CRP-Revision Petition. 34 CRREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 31 ELA-Appeals from Judgement in Election Pet. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.	5		227		
7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 4969 9 CEREF-Reference under Central Excise Act. 4969 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding (Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 11 16 CONTAR-Appeals against orders in Crivil Contempt 11 17 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 2 19 Contempt Petition in Brhabaneswar Bench 269 20 Contempt Petition in Cuttack Bench 404 21 Contempt Petition in Sambalpur Bench 5 22 CONTR-Proceeding relating to Criminal Contempt 150 23 COPET-Orginal Petition (Companies Act.) 128 24 CRA-Criminal Appeals 1001 <t< td=""><td></td><td></td><td>61</td></t<>			61		
8 BLAPL-Bail Application. 4969 9 CEREF-Reference under Central Excise Act. 4 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 15 CONTAC-Appeals against orders in Civil Contempt 11 16 CONTAR-Appeals against orders in Civil Contempt 11 17 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 269 19 Contempt Petition in Bhubaneswar Bench 269 20 Contempt Petition in Sambalpur Bench 404 21 Contempt Petition in Sambalpur Bench 55 22 CONTR-Proceeding relating to Criminal Contempt 150 23 COPET-Orginal Petition (Companies Act.) 128 24 CRA-Criminal Appeals 1001 25 CRLA-Appeal against Judgement/Sentence. 10546 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 9153 27 CRLMA-Other Miscellaneous Application. 779 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 30 CRLREV-Criminal Miscellaneous Petition 1089 30 CRLREV-Criminal Miscellaneous Petition 1089 31 CRLTR-Original Trial. 11 32 CRMC-Criminal Revision. 9320 33 CRP-Revision Petition. 160 34 CRREV-Criminal Revision. 239 35 CS(OS)-Civil suits. 19 36 CUSREF-Reference under Customs Act. 11 37 CVA-Civil Appeals 33 38 CVREV-Civil Revision. 31 39 CVRVW-Civil Revision. 31 30 CRLREF-Confirmation under Sec.336 Cr.P.C. 31 41 EC-Execution Case. 24 ELA-Appeals from Judgement in Election Pet. 14 42 ELA-Appeals from Judgement in Election Pet. 14 43 ELPET-Election Petitions. 26 44 EXFA-Execution First Appeal. 33	7		1		
9 CEREF-Reference under Central Excise Act. 10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 CONTAC-Appeals against orders in Civil Contempt 11 CONTAC-Appeals against orders in Civil Contempt 11 CONTAC-Appeals against orders in Civil Contempt 11 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 20 Contempt Petition in Bubbaneswar Bench 21 Contempt Petition in Cuttack Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 31 CRLMA-Other Miscellaneous Application. 32 CRLMA-Other Miscellaneous Petition 33 CRLREV-Criminal Miscellaneous Petition 34 CRLWC-Appl.under Sec.482 Cr.P.C. 35 CRLMP-Criminal Miscellaneous Petition 36 CRLREV-Criminal Revision. 37 CRLMC-Criminal Revision. 38 CRP-Revision Petition. 39 CRNC-Criminal Revision. 39 CRNC-Criminal Revision. 30 CRLREV-Criminal Revision. 31 CRP-Revision Petition. 31 CRSEV-Criminal Revision. 32 CRPC-Civil Repeals 33 CRP-Revision Petition. 34 CREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Revision. 30 CRLREV-Criminal Revision. 31 CRA-Appeals from Judgement in Election Pet. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 31 ELPET-Election Petitions. 44 ELA-Appeals from Judgement in Election Pet.	8		4969		
10 CMAPL-Miscellaneous Applications. 2905 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 11 16 CONTAR-Appeals against orders in Crl.Cont.mater 17 17 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 269 20 Contempt Petition in Bubbaneswar Bench 269 20 Contempt Petition in Sambalpur Bench 404 21 Contempt Petition in Sambalpur Bench 55 22 CONTR-Proceeding relating to Criminal Contempt 150 23 COPET-Orginal Petition (Companies Act.) 128 24 CRA-Criminal Appeals 1001 25 CRLA-Appeal against Judgement/Sentence. 10546 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 779 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 29 CRLMP-Criminal Miscellaneous Petition 1089 30 CRLREV-Criminal Revision. 9320 31 CRLTR-Original Trial. 1 32 CRMC-Criminal Revision 239 35 CS(OS)-Civil suits. 1 36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 38 CVREV-Criminal Revision 239 38 CVREV-Criminal Revision 239 39 CVRVW-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 2 42 ELA-Appeals from Judgement in Election Pet. 14 43 ELPET-Election Petitions. 26 44 EXFA-Execution First Appeal. 3			4		
11 CMPAT-Company Act. 12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 21 CONTAC-Appeals against orders in Civil Contempt 21 CONTAC-Appeals against orders in Crl.Cont.mater 21 CONTAC-Appeals against orders in Crl.Cont.mater 22 CONTAC-Cotempt of Court Cases (Civil contempt) 23 Contempt Petition in Berhampur Bench 24 Contempt Petition in Berhampur Bench 25 CONTEC-Cotempt of Court Cases (Civil contempt) 26 Contempt Petition in Berhampur Bench 27 Contempt Petition in Cuttack Bench 28 CONTEC-Proceeding relating to Criminal Contempt 29 CONTR-Proceeding relating to Criminal Contempt 20 CONTR-Proceeding relating to Criminal Contempt 21 COPET-Orginal Petition (Companies Act.) 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 37 CRLMA-Other Miscellaneous Application. 38 CRLMC-Appl.under Sec.482 Cr.P.C. 39 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Revision. 33 CRP-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Crimi Revision. 39 CVRVW-Civil Revision. 31 CRLTR-Orginal Revision. 31 CRLTR-Orginal Revision. 31 CRLTR-Orginal Revision. 32 CRAC-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Revision. 30 DSREF-Confirmation under Sec.336 Cr.P.C. 31 ELA-Appeals from Judgement in Election Pet. 40 DSREF-Confirmation under Sec.336 Cr.P.C.	10		2905		
12 CMP-Civil Miscellaneous Petition 2504 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 11 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 9743 18 Contempt Petition in Berhampur Bench 269 20 Contempt Petition in Shubaneswar Bench 269 20 Contempt Petition in Sambalpur Bench 50 21 Contempt Petition in Sambalpur Bench 50 22 CONTR-Proceeding relating to Criminal Contempt 150 23 COPET-Orginal Petition (Companies Act.) 128 24 CRA-Criminal Appeals 1001 25 CRLA-Appeal against Judgement/Sentence. 10546 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 779 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 29 CRLMP-Criminal Miscellaneous Petition 1089 30 CRLREV-Criminal Revision. 9320 31 CRLTR-Original Trial. 1 32 CRMC-Criminal Miscellaneous Case 26 33 CRP-Revision Petition. 160 34 CRREV-Criminal Revision 239 35 CS(OS)-Civil suits. 1 36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 3 38 CVREV-Civil Revision. 31 39 CVRVW-Civil Revision. 31 39 CVRVW-Civil Revision. 31 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 44 EXFA-Execution First Appeal. 3			83		
13 COA-Appeals against judgement in Comp.Pet. 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 15 CONTAC-Appeals against orders in Civil Contempt 16 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 29 Contempt Petition in Bhubaneswar Bench 20 Contempt Petition in Sambalpur Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 39 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CRREV-Criminal Revision. 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Revision. 31 CRLTR-Origination under Sec.336 Cr.P.C. 31 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.					
14 COAPL-Appl.in pending Proceeding(Comp. Act.) 15 CONTAC-Appeals against orders in Civil Contempt 16 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 19 Contempt Petition in Brubaneswar Bench 20 Contempt Petition in Cuttack Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 31 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.			20		
15 CONTAC-Appeals against orders in Civil Contempt 16 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 19 Contempt Petition in Berhampur Bench 20 Contempt Petition in Guttack Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.			2		
16 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 29 Contempt Petition in Bhubaneswar Bench 20 Contempt Petition in Cuttack Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Revision. 31 CRLTR-Confirmation under Sec.336 Cr.P.C. 31 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.					
17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Berhampur Bench 29 Contempt Petition in Bhubaneswar Bench 20 Contempt Petition in Cuttack Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 10546 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 9320 31 CRTR-Original Trial. 12 CRMC-Criminal Miscellaneous Case 26 CRET-Revision Petition. 27 CRET-Reference under Customs Act. 28 CREV-Civil Revision. 39 CYRV-Civil Revision. 30 CREREV-Criminal Revision. 31 CRF-Revision Petition. 32 CRF-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CYRVW-Civil Revision. 30 CYRVW-Civil Revision. 31 CYRV-Civil Revision. 31 CYRV-Civil Revision. 32 CYRVW-Civil Revision. 34 ELPET-Election Petitions. 35 ELPET-Election Petitions. 36 CLSREF-Recution First Appeal.			1		
18 Contempt Petition in Berhampur Bench 29 Contempt Petition in Bhubaneswar Bench 20 Contempt Petition in Cuttack Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 29 CRLMP-Criminal Revision. 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 26			9743		
19 Contempt Petition in Bhubaneswar Bench 20 Contempt Petition in Cuttack Bench 21 Contempt Petition in Sambalpur Bench 22 CONTR-Proceeding relating to Criminal Contempt 23 COPET-Orginal Petition (Companies Act.) 24 CRA-Criminal Appeals 25 CRLA-Appeal against Judgement/Sentence. 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 27 CRLMA-Other Miscellaneous Application. 28 CRLMC-Appl.under Sec.482 Cr.P.C. 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Miscellaneous Petition 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Revision. 31 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 EC-Execution Petitions. 42 ELA-Appeals from Judgement in Election Pet.			2		
20Contempt Petition in Cuttack Bench40421Contempt Petition in Sambalpur Bench522CONTR-Proceeding relating to Criminal Contempt15023COPET-Orginal Petition (Companies Act.)12824CRA-Criminal Appeals100125CRLA-Appeal against Judgement/Sentence.1054626CRLLP-Appl.for leave to appeal US 378 Cr.P.C.144827CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
21Contempt Petition in Sambalpur Bench522CONTR-Proceeding relating to Criminal Contempt15023COPET-Orginal Petition (Companies Act.)12824CRA-Criminal Appeals100125CRLA-Appeal against Judgement/Sentence.1054626CRLLP-Appl.for leave to appeal US 378 Cr.P.C.144827CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
22CONTR-Proceeding relating to Criminal Contempt15023COPET-Orginal Petition (Companies Act.)12824CRA-Criminal Appeals100125CRLA-Appeal against Judgement/Sentence.1054626CRLLP-Appl.for leave to appeal US 378 Cr.P.C.144827CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3			5		
23COPET-Orginal Petition (Companies Act.)12824CRA-Criminal Appeals100125CRLA-Appeal against Judgement/Sentence.1054626CRLLP-Appl.for leave to appeal US 378 Cr.P.C.144827CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
24CRA-Criminal Appeals100125CRLA-Appeal against Judgement/Sentence.1054626CRLLP-Appl.for leave to appeal US 378 Cr.P.C.144827CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
25 CRLA-Appeal against Judgement/Sentence. 10546 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1448 27 CRLMA-Other Miscellaneous Application. 779 28 CRLMC-Appl.under Sec.482 Cr.P.C. 9153 29 CRLMP-Criminal Miscellaneous Petition 1089 30 CRLREV-Criminal Revision. 9320 31 CRLTR-Original Trial. 1 32 CRMC-Criminal Miscellaneous Case 26 33 CRP-Revision Petition. 160 34 CRREV-Criminal Revision 239 35 CS(OS)-Civil suits. 1 36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 3 38 CVREV-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 2 42 ELA-Appeals from Judgement in Election Pet. 14 43 ELPET-Election Petitions. 26 44 EXFA-Execution First Appeal. 3					
26CRLLP-Appl.for leave to appeal US 378 Cr.P.C.144827CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
27CRLMA-Other Miscellaneous Application.77928CRLMC-Appl.under Sec.482 Cr.P.C.915329CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
28 CRLMC-Appl.under Sec.482 Cr.P.C. 29 CRLMP-Criminal Miscellaneous Petition 30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 31 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 26 26 27 28 29 20 20 20 20 20 20 20 20 20 20 20 20 20					
29CRLMP-Criminal Miscellaneous Petition108930CRLREV-Criminal Revision.932031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
30 CRLREV-Criminal Revision. 31 CRLTR-Original Trial. 32 CRMC-Criminal Miscellaneous Case 33 CRP-Revision Petition. 34 CRREV-Criminal Revision 35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 46 EXFA-Execution First Appeal.					
31CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
32CRMC-Criminal Miscellaneous Case2633CRP-Revision Petition.16034CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
33 CRP-Revision Petition. 160 34 CRREV-Criminal Revision 239 35 CS(OS)-Civil suits. 1 36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 3 38 CVREV-Civil Revision. 31 39 CVRVW-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 2 42 ELA-Appeals from Judgement in Election Pet. 14 43 ELPET-Election Petitions. 26 44 EXFA-Execution First Appeal. 3			26		
34CRREV-Criminal Revision23935CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
35 CS(OS)-Civil suits. 36 CUSREF-Reference under Customs Act. 37 CVA-Civil Appeals 38 CVREV-Civil Revision. 39 CVRVW-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal.					
36CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.3139CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3			1		
37 CVA-Civil Appeals 38 CVREV-Civil Revision. 31 39 CVRVW-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal. 38 39 30 30 31 31 31 32 32 33 33 34 35 37 37 37 38 38 39 39 30 30 30 30 30 30 30 30 30 30 30 30 30			1		
38 CVREV-Civil Revision. 39 CVRVW-Civil Review. 40 DSREF-Confirmation under Sec.336 Cr.P.C. 41 EC-Execution Case. 42 ELA-Appeals from Judgement in Election Pet. 43 ELPET-Election Petitions. 44 EXFA-Execution First Appeal. 31 32 33 34 35 36 37 37 38 38 38 39 30 30 31 30 31 31 31 32 33 31 32 33 32 33 34 35 36 37 37 38 38 38 38 38 38 38 38 38 38 38 38 38			3		
39CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3					
40DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3			19		
41EC-Execution Case.242ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3			3		
42ELA-Appeals from Judgement in Election Pet.1443ELPET-Election Petitions.2644EXFA-Execution First Appeal.3			2		
43 ELPET-Election Petitions. 26 44 EXFA-Execution First Appeal. 3			14		
44 EXFA-Execution First Appeal. 3					
			3		
	<u>45</u>	EXOS-Execution Application.	4		

46	EXP-Execution Petition.	24
47	FA-First Appeal	1088
48	FAO-First Appeal from Orders.	3331
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	113
51	GCRLA-Government Appeals	418
52	GUAP-Pet. under Guardianship and Wards Act.	5
53	IP(M)-Main Petition (Insolvency ACt.)	1
54	ITA-Appeals Income-tax	279
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1165
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	965
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	5895
63	MAC-Motor Accident Appeals. MAC-Motor Accident Claims.	
64	MA-Miscellaneous Appeals	58
65		
66	MATA-Matrimonial Cases (Appeals)	1017
	MFA-FA against Spl. Jurisdiction Cases.	7
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	96
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	1097
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	117
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT ACt.	1
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	2
78	Review Petition in Bhubaneswar Bench	107
79	Review Petition in Cuttack Bench	164
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2133
82	RPFAM-Revision US 19 of Family Court Act.	1579
83	RSA-Second Appeal from Judgement and Decree.	6709
84	RVWPET-Review Petition.	2235
85	SAO-Second Appeal from Appellate Order.	222
86	SA-Second Appeal	2188
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	166
89	SM-Suo Motu.	43
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	812
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1

95	TREV-Tax Revesion	31
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	300
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	876
98	WA-Appeals before DB against SB Judgement	4677
99	WPC(OAB)-Original Application in Berhampur Bench	54
100	WPC(OAC)-Original Application in Cuttack Bench	7936
101	WPC(OA)-Original Application in Bhubaneswar Bench	3272
102	WPC(OAPC)-Original Application (Provisional) in Cuttack	312
	Bench	
103	WPC(OAPPC)-Original Application Permission Petition in	117
	Cuttack	
104	WPC(OAS)-Original Application in Sambalpur Bench	130
105	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	360
106	WPC(TAC)-Transfer Application in Cuttack Bench	120
107	WPC(TA)-Transfer Application in Bhubaneswar Bench	8
108	WPC(T)-Temporary Number in Bhubaneswar	28
109	WP(C)-Writ Petition under Art.226 and 227.	67498
	Grand Total	176913

П